

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:4812
ANSWERED ON:24.08.2000
RAILWAY CASES PENDING IN COURTS
BHARTRUHARI MAHTAB

Will the Minister of RAILWAYS be pleased to state:

- (a) the number of railway cases pending in various District Courts in Orissa;
- (b) the time since when these cases are pending; and
- (c) the measures taken to expedite the disposal of such cases?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI DIGVIJAY SINGH)

(a) 78

- (b) 1. More than five years: 17
- 2. Between four years and five years 11
- 3. Between three years and four years 9
- 4. Between two years and three years 21
- 5. Between one year and two years 15

(c) Regular monitoring for early disposal of cases is done at all levels. A close watch is kept on all important cases and these are pursued vigorously.